

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CA(CAA)/51/CHE/2023
NAME OF THE PETITIONER(S) : CafomaAutopartsPvt Ltd and Others
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 230-232 of CA, 2013

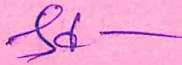
ORDER

Applicant is represented by Ld. Counsel Mr. R.Inbaraju.

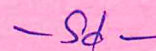
Written synopsis is already on record.

Arguments partly heard.

List the application on **13.12.2023** for hearing.



[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)



[SANJIV JAIN]
MEMBER (JUDICIAL)